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**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2950/2003

Tuesday, this the 30<sup>th</sup> day of November 2004

**Hon'ble Shri S. K. Naik, Member (A)**

Dr. Arvind Kumar Yadav  
Working as Trained Graduate Teacher (Bio)  
At Kendriya Vidyalaya School Dakra

...Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Kendriya Vidyalaya Sangathan  
through the Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area, Shaheed Jeet Singh Marg  
New Delhi

2. The Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area, Shaheed Jeet Singh Marg  
New Delhi

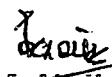
...Respondents

(By Advocate: Shri H. Jayaraman for Shri S. Rajappa)

**ORDER (ORAL)**

Learned counsel for applicant states that since the respondents have granted him the reliefs, he would like to withdraw the present OA since it has become infructuous.

2. Accordingly, the OA is dismissed as withdrawn.

  
( S. K. Naik )  
Member (A)

/sunil/